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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	REPRESENTATION BY	SIGNATURE
1	V. SRINIVASAN	Counsel for PETITIONER	
2	G. S. DHANALAKSHMI	Counsel for 10 th Respondent.	G. S. Dhanalakshmi 16/2/17
3	P. M. VATSALA for A. K. MYLSAMY + ASSO	Counsel for R ₁ - R ₉ Prop R ₉ & R ₁₁	P. M. Vatsala P. M. Vatsala
4	P. M. VATSALA for J. H. L. INU	rep counsel for R ₅ - R ₈	

ORDER

Shri V Srinivasan, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R9 and R11 present. Ms G S Dhanalakshmi, counsel for R10 present. Counsel for petitioner filed rejoinder and served copy of the same to the respondents. Counsel for R10 filed rejoinder to the counter filed by R1 to R4. The same is taken on record. Pleadings are complete in CA 31/2016 & CA 32/2016. The matter is posted for final hearing. Put up on **07.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)